

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

30. C.A.(CAA)/157(MB)2022

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.11.2022**

Name of the Party: Indusind Information Technology Limited

Section 230-232 of Companies Act, 2013

ORDER

The Court is convened through Video Conference.

1. Ms. Vidhi Dhanuka, Ld. Counsel for the Petitioner present.
2. Post this matter for final hearing on **14.12.2022**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)